

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/174/ (IB)/2017

NAME OF THE PETITIONER(S)

: SUOLIFICIO LINEA ITALIA INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: ZARAAS SHOES PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

P. SRI GANESH

Representing Coursel

for M/s. S. SOUNDARARAJAN

Coursel los petitioner

RAFI

## **ORDER**

Counsel for petitioner present and sought time for placing additional documents in support of the case and for complying with the provisions of the IB code. No representation on behalf of respondent. Time enlarged at request with a direction to send notice to the respondent for his appearance and reply. Put up on 09.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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